

BY E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-87/2013/279/1A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Pranjal Das,
Judge, Designated Court
Cum Faculty Judicial Academy, Assam, Guwahati.

Dated Guwahati, the 19th May, 2018.

Sub:- **Casual Leave.**

Ref:- Your letter No. JDC/199/2018, dtd. 18.05.2018

Sir,

With reference to the above, I am directed to inform you that,
your prayer for Casual Leave on 21.05.2018 has been granted/~~rejected~~.

Yours faithfully,

[Handwritten Signature]
19/5/18

JOINT REGISTRAR (VIGILANCE)

[Handwritten Signature]
18/05/18